

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDER

No: 1573/GS

Dated: 10.04.2020

Consequent upon the recommendations of the Hon'ble Committee for High Court Staff and the approval accorded by Hon'ble the Chief Justice, the following promotions in the different cadres of High Court staff are hereby effected w.e.f. 20.03.2020:

1. (i) Shri Azad Ahmad Wani, Additional Registrar (Adm), (ii) Shri Tarsem Kumar Arora, Additional Registrar-cum-Secretary and (iii) Shri Durga Dass, Additional Registrar-cum-Bench Secretary, are temporarily promoted as Registrars against the newly created posts of Registrars in the Pay Level-13A (131100-216600).

The representations of Shri Satinder Singh and Tasaduq Hussain Qadiri (Additional Registrar-cum-Secretaries) have been found without merit and stand rejected.

2. (i) Shri Haroon Rashid Bhat & (ii) Shri Sansar Chand (Joint Registrars (Adm) are temporarily promoted as Additional Registrars (Adm) in the Pay Level-13 (123100-215900) against the available vacancies. However, the promotion of Shri Haroon Rashid Bhat is in relaxation of qualification prescribed for the post in High Court order No.1415 dated 27.01.2018.
3. Shri Anil Raina, Joint Registrar-cum-Secretary, is temporarily promoted as Additional Registrar-cum-Secretary in the Pay Level-13 (123100-215900) against the available vacancy.
4. Consequent upon the acceptance of the representation of Shri Pankaj Kumar Gupta, Bench Secretary, his seniority is restored to its original number i.e. above Shri Nazir Ahmed Mir, in the cadre and is temporarily promoted as Additional Registrar-cum-Bench-Secretary in Pay Level-13 (123100-215900) notionally w.e.f. the date his immediate junior Shri Nazir Ahmad Mir, was promoted as Additional Registrar-cum-Bench Secretary and monetarily w.e.f. the date of this order.

The representation of Shri Phalel Singh Jamwal, Joint Registrar-cum-Bench Secretary for refixation of his seniority and promotion to the higher post has been found without merit and stands rejected.

5. S/Shri (i) Satish Kumar Parihar, (ii) Parmod Kumar and (iii) Aftab Ahmed Chowhan, Deputy Registrars (Adm), are temporarily promoted as Joint Registrar (Adm) in the Pay Level-12 (78800-209200) against the available vacancies.
6. (i) Shri Ved Parkash and (ii) Mrs. Sarvida Nisar, Secretaries are temporarily promoted as Joint Registrar-cum-Secretaries in the Pay Level-12 (78800-209200) against the available vacancies.
7. S/Shri (i) Bashir Ahmad Vaid, (ii) Shankar Dass and (iii) Janam Raj, (Assistant Registrars-I) are temporarily promoted as Deputy Registrar (Adm) in the Pay Level-11 (67700-208700) against the available vacancies. However, the promotion of Shri Shankar Dass is in relaxation of qualification prescribed for the post in High Court order No. 579 dated 24.10.2008.
8. Shri Karam Chand, Private Secretary is temporarily promoted as Secretary in the Pay Level-11 (67700-208700) against the available vacancy subject to the outcome of writ petition SWP No.2755/2015 titled Aijaz Ahmad Darzi & anr Vs High Court of J&K & ors.
9. (i) Shri Jatinder Singh, (ii) Mrs. Shashi Koul, (iii) Shri Sudhir Singh Rathore and (iv) Shri Zahoor Ahmad Khan (Assistant Registrars-II) are temporarily promoted as Assistant Registrar-I in the Pay Level-8A (50700-160600) against the available vacancies.
10. (i) Shri Altaf Ahmad Wani, (ii) Ms. Naseema Hassan, (iii) Shri Ashok Kumar, (iv) Shri Sham Lal (now retired), (v) Shri Ajmer Singh and (vi) Mrs. Anita Kumari (Section Officers) are temporarily promoted as Assistant Registrar-II in the Pay Level-8 (47600-151100) against the available vacancies. However, promotion of Shri Altaf Ahmed Wani is in relaxation of qualification prescribed for the post in High Court order No. 579 dated 24.10.2008.
11. Shri Syed Gulzar Ahmad, Court Officer, is temporarily promoted as Section Officer (Adm) in the Pay Level-7 (44900-142400) against the available vacancy.
12. (i) Mrs. Anuradha Sharma, (ii) Ms. Asima Illyas Chishiti, (iii) Shri Imtiyaz Ahmad Wani, (iv) Shri Nazir Ahmad Ganaie, (v) Shri Altaf Hussain Khan, (vi) Shri Nazir Hussain Mir, (vii) Ms. Massuda Jan and (viii) Shri Baljit Kumar (Head Assistants) are temporarily promoted as Section Officers (Adm) in the Pay Level-7 (44900-142400) against the available vacancies.

13. Shri Ghulam Hassan Dar, Head Assistant, is temporarily promoted as Court Officer in the Pay Level-6E (35900-113500) against the available vacancy.

Till disposal of the pending representation of Shri Ravi Kumar, Head Assistant, one post of Court Officer is kept unfilled.

14. (i) Miss Neetu Kohli, (ii) Shri Deepin Mahajan, (iii) Shri Mohd. Yaqoob Wani, (iv) Shri Syed Zaffar Hussain, (v) Shri Bharat Bushan Pandit, (vi) Shri Kulwant Singh, (vii) Shri Ranbir Singh, (viii) Shri Jaffar Ahmad Zohd and (ix) Shri Suhail Maqbool (Sr. Assistants) are temporarily promoted as Head Assistants in the Pay Level-6B (35600-112800).

Note:-

- (a) All promotions are subject to the outcome of SLP(C) No. 13607-610 of 2016 titled Ashok Kumar and ors etc. etc. vs State of J&K and ors and in case the Hon'ble Supreme Court directs that the under graduate officials of the High Court staff shall be eligible for promotion to the next higher post in order of their seniority, in that event, the eligibility shall be determined on the basis of merit cum seniority and the undergraduate officials shall be considered for promotion, without disturbing their seniority which shall have the effect of reversion of some of the officials considered for promotion at this moment against those posts.
- (b) All promoted officials shall continue to work at their present place of postings till further orders.

By order


(Jawad Ahmad)

Registrar General (Officiating)

No: 43131-43151/GS

Dated: 10.04.2020

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, for getting the same uploaded on the High Court Website.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. Director Finance, High Court of J&K, Jammu.
8. Accounts Officer, High Court of J&K, Jammu / Srinagar.
.....for information and necessary action.


Registrar General (Officiating)